

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :05-03-2022

Date : 05.03.2022										
S L N O.	C.A. No.	Date of Appli cation	Case No.	Name of the Applican t	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	10814 /2022	05.03. 2022	RPFAM - 44/20 21	L.N.RAYA T SINGH	C.O .	COUR T NO. 17	Order Dtd. 2022-03-03		FIRS T APPE AL	(S ea t No - 1)
2	10815 /2022	05.03. 2022	BLAPL - 10208 /2021	BISHNU PRIYA PANI	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 1)
3	10816 /2022	05.03. 2022	BLAPL - 283/2 022	B.G.DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-04			(S ea t No - 1)
4	10817 /2022	05.03. 2022	WP (C) - 41809 /2021	R.K.SAHU	C.O .	COUR T NO. 1	Order Dtd. 2022-03-04			(S ea t No - 1)
5	10818 /2022	05.03. 2022	WP (C) - 3922/ 2022	M.D.BISW AL	C.O .	COUR T NO. 1	Order Dtd. 2022-03-03			(S ea t No - 1)
6	10819 /2022	05.03. 2022	WP (C) - 2186/ 2022	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-03			(S ea t No - 1)

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7	10820 /2022	05.03. 2022	CRLMP - 2005/ 2021	B.S.SWAI N	C.O .	COUR T NO. 17	Order Dtd. 2022-03-04			(S ea t No - 1)
8	10821 /2022	05.03. 2022	CRLMP - 52/20 22	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 1)
9	10822 /2022	05.03. 2022	WPC (O AC)- 1303/ 2013	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-03			(S ea t No - 1)
1 0	10823 /2022	05.03. 2022	CRLMP - 292/2 022	M.K.MOHA NTY	C.O .	COUR T NO. 17	Order Dtd. 2022-03-04			(S ea t No - 1)
1 1	10824 /2022	05.03. 2022	CRLMP - 2292/ 2021	H.P. OJHA	C.O .	COUR T NO. 17	Order Dtd. 2022-03-04			(S ea t No - 1)
1 2	10825 /2022	05.03. 2022	WPC (O AC)- 1775/ 2013	M.R.BARI K	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-03		OA Bran ch	(S ea t No - 1)
1 3	10826 /2022	05.03. 2022	CRLMP - 286/2 022	P.L. MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2022-03-04			(S ea t No - 1)
1 4	10827 /2022	05.03. 2022	MACA- 709/2 019	S.K.SING H	C.O .	DR (J)	Order Dtd. 2022-03-03			(S ea t No - 1)
1 5	10828 /2022	05.03. 2022	CRLMP - 285/2 022	P.L. MISHRA	C.O .	COUR T NO. 17	Order Dtd. 2022-03-04			(S ea t No

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16	10829/2022	05.03.2022	CRLMP - 284/2022	BISWARAN JAN DALAI	C.O.	COURT NO. 17	Order Dtd. 2022-03-04			(Seat No - 1)
17	10830/2022	05.03.2022	MACA-709/2019	S.K.SAHO O	C.O.	DR (J)	Order Dtd. 2022-03-03			(Seat No - 1)
18	10831/2022	05.03.2022	CRLMP - 282/2022	G.C.BARI K	C.O.	COURT NO. 17	Order Dtd. 2022-03-04			(Seat No - 1)
19	10832/2022	05.03.2022	CRLMP - 108/2022	AJIT KUMAR SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-03			(Seat No - 1)
20	10833/2022	05.03.2022	MACA-96/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Seat No - 1)
21	10834/2022	05.03.2022	MATA-79/2021	S.S.BISWAL	C.O.	COURT NO. 9	Order Dtd. 2022-03-03			(Seat No - 1)
22	10835/2022	05.03.2022	WP (C) - 4799/2022	R.K.ROUT	C.O.	COURT NO. 24	Order Dtd. 2022-03-03			(Seat No - 1)
23	10836/2022	05.03.2022	MACA-96/2020	SARAT SWAIN	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Seat No - 1)
24	10837/2022	05.03.2022	WP (C) - 4708/	B.K.SINGH	C.O.	COURT NO.	Order Dtd. 2022-03-04			(Seat

			2022			22			No - 1)
25	10838/2022	05.03.2022	WP (C) - 4710/2022	B.K.SINGH	C.O.	COURT NO. 22	Order Dtd. 2022-03-04		(Seat No - 1)
26	10839/2022	05.03.2022	RSA-49/2019	A.MOHANTY	C.O.	COURT NO. 24	Order Dtd. 2022-03-03		(Seat No - 1)
27	10840/2022	05.03.2022	WPCRL - 15/2022	R.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-28		(Seat No - 1)
28	10841/2022	05.03.2022	WP (C) - 4448/2022	B.K.SINGH	C.O.	COURT NO. 24	Order Dtd. 2022-03-04		(Seat No - 1)
29	10842/2022	05.03.2022	WPCRL - 28/2022	A.MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2022-03-03	WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
30	10843/2022	05.03.2022	CONTC (CP) - 272/2018	DILIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-03-03		(Seat No - 120)
31	10844/2022	05.03.2022	CONTC (CPC) - 505/2017	J.RATH	C.O.	COURT NO. 1	Order Dtd. 2022-03-03		(Seat No - 120)
32	10845/2022	05.03.2022	FAO-30/2022	M.K.PATI	C.O.	COURT NO. 23	Order Dtd. 2022-03-03		(Seat No

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3 3	10846 /2022	05.03. 2022	WP (C) - 4707/ 2022	B.K. SINGH	C.O .	COUR T NO. 23	Order Dtd. 2022-03-04			(S ea t No - 12 0)
3 4	10847 /2022	05.03. 2022	FAO- 30/20 22	B.R. SENAPATI	C.O .	COUR T NO. 23	Order Dtd. 2022-03-03			(S ea t No - 12 0)
3 5	10848 /2022	05.03. 2022	WPC (O AC) - 2562/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 23	Order Dtd. 2022-02-28			(S ea t No - 12 0)
3 6	10849 /2022	05.03. 2022	FAO- 12/20 22	D.PRADHA N	C.O .	COUR T NO. 23	Order Dtd. 2022-03-03		MISC . APPE AL SEC.	(S ea t No - 1)
3 7	10850 /2022	05.03. 2022	WPC (O AC) - 2561/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 23	Order Dtd. 2022-02-28			(S ea t No - 1)
3 8	10851 /2022	05.03. 2022	WP (C) - 5305/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 24	Order Dtd. 2022-03-03			(S ea t No - 1)
3 9	10852 /2022	05.03. 2022	WPC (O AC) - 2560/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 1)
4 0	10853 /2022	05.03. 2022	WP (C) - 3630/ 2022	MOTILAL MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 1)

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4 1	10854 /2022	05.03. 2022	WP (C) - 4974/ 2022	H.K.MOHA NTA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 1)
4 2	10855 /2022	05.03. 2022	WPC (O AC) - 1407/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-03			(S ea t No - 1)
4 3	10856 /2022	05.03. 2022	WP (C) - 4659/ 2022	S.MOHARA NA	C.O .	COUR T NO. 24	Order Dtd. 2022-03-03			(S ea t No - 1)
4 4	10857 /2022	05.03. 2022	WPC (O AC) - 1406/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 24	Order Dtd. 2022-03-03			(S ea t No - 1)
4 5	10858 /2022	05.03. 2022	WP (C) - 4540/ 2022	S.BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 1)
4 6	10859 /2022	05.03. 2022	WPC (O AC) - 1405/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-03			(S ea t No - 1)
4 7	10860 /2022	05.03. 2022	CONTC - 1403/ 2022	P.K.LENK A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 1)
4 8	10861 /2022	05.03. 2022	WPC (O AC) - 1404/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-03			(S ea t No - 1)
4 9	10862 /2022	05.03. 2022	RPFAM - 167/2 018	H.N.MOHA PATRA	C.O .	COUR T NO. 10	Order Dtd. 2022-03-03			(S ea t No

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50	10863/2022	05.03.2022	WPC (OAC) - 2120/2017	M.R.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2022-03-04			(Seat No - 1)
51	10864/2022	05.03.2022	WPC (OAC) - 1403/2017	M.R.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2022-03-03			(Seat No - 1)
52	10865/2022	05.03.2022	WPC (OAC) - 1402/2017	M.R.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2022-03-03			(Seat No - 1)
53	10866/2022	05.03.2022	WPC (OAC) - 1996/2017	M.R.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2022-03-04			(Seat No - 1)
54	10867/2022	05.03.2022	WPC (OAC) - 1401/2017	M.R.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2022-03-03			(Seat No - 1)
55	10868/2022	05.03.2022	WPC (OAC) - 1995/2017	M.R.ROUTRAY	C.O.	COURT NO. 10	Order Dtd. 2022-03-04			(Seat No - 1)
56	10869/2022	05.03.2022	WPC (OAC) - 1399/2017	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Seat No - 1)
57	10870/2022	05.03.2022	WPC (OAC) - 1994/2017	M.R.ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 1)
58	10871/2022	05.03.2022	WPC (OAC) - 1400/	M.R.ROUTRAY	C.O.	COURT NO.	Order Dtd. 2022-03-03			(Seat

			2017			3 OLD				No - 1)
5 9	10872 /2022	05.03. 2022	WP (C) - 41505 /2021	M.BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 1)
6 0	10873 /2022	05.03. 2022	WPC (O AC) - 1993/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 1)
6 1	10874 /2022	05.03. 2022	WPC (O AC) - 1411/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 1)
6 2	10875 /2022	05.03. 2022	WPC (O AC) - 1992/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 1)
6 3	10876 /2022	05.03. 2022	WP (C) - 41505 /2021	M.BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 1)
6 4	10877 /2022	05.03. 2022	WPC (O AC) - 1408/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 1)
6 5	10878 /2022	05.03. 2022	WPC (O AC) - 1991/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 1)
6 6	10879 /2022	05.03. 2022	WPC (O AC) - 1409/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 1)
6 7	10880 /2022	05.03. 2022	WP (C) -	ASHUTOSH MOHANTY	C.O .	COUR T	Order Dtd. 2022-03-04		WRIT BRAN	(S ea

			4240/ 2022			NO. 1			CH (DIV ISIO N BENC H)	t No - 11 9)
6 8	10881 /2022	05.03. 2022	WPC (O AC) - 1410/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-03			(S ea t No - 11 9)
6 9	10882 /2022	05.03. 2022	WPC (O AC) - 1990/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-04			(S ea t No - 11 9)
7 0	10883 /2022	05.03. 2022	WPC (O AC) - 1414/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-03			(S ea t No - 11 9)
7 1	10884 /2022	05.03. 2022	WPC (O AC) - 1989/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 1	Order Dtd. 2022-03-04			(S ea t No - 11 9)
7 2	10885 /2022	05.03. 2022	WP (C) - 23702 /2021	M.K.PANI	C.O .	COUR T NO. 24	Order Dtd. 2022-03-04			(S ea t No - 11 9)
7 3	10886 /2022	05.03. 2022	WPC (O AC) - 1412/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 24	Order Dtd. 2022-03-03			(S ea t No - 11 9)
7 4	10887 /2022	05.03. 2022	WPC (O AC) - 1988/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 11 9)

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75	10888/2022	05.03.2022	WP (C) - 21139/2021	S.K.SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-04		WRIT BRANCH (DIVISION BENCH)	(Seat No - 109)
76	10889/2022	05.03.2022	WPC (O AC) - 1413/2017	M.R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-03-03			(Seat No - 109)
77	10890/2022	05.03.2022	CONTC - 1611/2022	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 109)
78	10891/2022	05.03.2022	RPFAM - 96/2021	ASHOK KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-03-03			(Seat No - 109)
79	10892/2022	05.03.2022	CONTC - 1601/2022	A.K. JATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 109)
80	10893/2022	05.03.2022	MACA-1350/2015	M.K. PATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Seat No - 109)
81	10894/2022	05.03.2022	WPC (O AC) - 2930/2017	M.R. ROUSTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 109)
8	10895	05.03.	CONTC	A.K. JATI	C.O.	COUR	Order Dtd. 2022-03-04			(S

2	/2022	2022	- 1602/ 2022		.	T NO. 3 OLD				ea t No - 10 9)
8 3	10896 /2022	05.03. 2022	MACA- 1350/ 2015	P. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-03			(S ea t No - 10 9)
8 4	10897 /2022	05.03. 2022	CONTC - 1607/ 2022	N.K.ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 10 9)
8 5	10898 /2022	05.03. 2022	WPC (O AC) - 2931/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 10 9)
8 6	10899 /2022	05.03. 2022	MACA- 556/2 017	S.K. SINGH	C.O .	COUR T NO. 23	Order Dtd. 2022-03-03			(S ea t No - 10 9)
8 7	10900 /2022	05.03. 2022	CONTC - 1606/ 2022	N.K.ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 10 9)
8 8	10901 /2022	05.03. 2022	WPC (O AC) - 2932/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 10 9)
8 9	10902 /2022	05.03. 2022	MACA- 556/2 017	R.K. BEHERA	C.O .	COUR T NO. 23	Order Dtd. 2022-03-03			(S ea t No - 10 9)

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90	10903/2022	05.03.2022	CONTC - 1605/2022	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 109)
91	10904/2022	05.03.2022	WPC (OAC) - 2933/2017	M.R.ROUT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 109)
92	10905/2022	05.03.2022	CONTC - 1609/2022	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 109)
93	10906/2022	05.03.2022	WPC (OAC) - 2934/2017	M.R.ROUT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 109)
94	10907/2022	05.03.2022	CONTC - 1582/2022	S.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 109)
95	10908/2022	05.03.2022	CONTC - 1608/2022	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-04			(Seat No - 109)
96	10909/2022	05.03.2022	WPC (OAC) - 1305/2013	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-03-03			(Seat No - 109)
97	10910/2022	05.03.2022	CONTC -	MANAS PATI	C.O.	COURT	Order Dtd. 2022-03-04			(Seat

			1613/ 2022			NO. 3 OLD				t No - 10 9)
9 8	10911 /2022	05.03. 2022	WPC (O AC) - 1304/ 2013	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-03			(S ea t No - 10 9)
9 9	10912 /2022	05.03. 2022	CONTC - 1604/ 2022	P.C.DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 10 9)
1 0 0	10913 /2022	05.03. 2022	WPC (O AC) - 2735/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 10 9)
1 0 1	10914 /2022	05.03. 2022	CONTC - 1603/ 2022	A.K.MOHA NTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-04			(S ea t No - 10 9)
1 0 2	10915 /2022	05.03. 2022	WPC (O AC) - 2838/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 10 9)
1 0 3	10916 /2022	05.03. 2022	WPC (O AC) - 581/2 012	P.K.JENA	C.O .	COUR T NO. 6	Order Dtd. 2022-03-03			(S ea t No - 10 9)
1 0 4	10917 /2022	05.03. 2022	WPC (O AC) - 2839/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-02-28			(S ea t No - 10

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105	10918/2022	05.03.2022	WPC (OAC) - 2840/2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 109)
106	10919/2022	05.03.2022	WPC (OAC) - 2841/2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 109)
107	10920/2022	05.03.2022	WPC (OAC) - 2842/2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 109)
108	10921/2022	05.03.2022	WPC (OAC) - 2843/2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 109)
109	10922/2022	05.03.2022	WPC (OAC) - 2929/2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 109)
110	10923/2022	05.03.2022	WPC (OAC) - 2730/2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 109)
111	10924/2022	05.03.2022	WPC (OAC) - 2729/2017	M.R. ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 109)
112	10925/2022	05.03.2022	WPC (OAC) - 2732/	M.R. ROUTRAY	C.O.	COURT NO.	Order Dtd. 2022-02-28			(Seat

			2017			6			No-109)
113	10926/2022	05.03.2022	ABLAP L-3661/2020	P.PANDA	C.O.	COURT NO. 3	Order Dtd. 2022-03-04		(Seat No-109)
114	10927/2022	05.03.2022	ABLAP L-3632/2020	P.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-04		(Seat No-109)
115	10928/2022	05.03.2022	WPC (OAC)-2734/2017	M.R.ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-02-28		(Seat No-109)
116	10929/2022	05.03.2022	ABLAP L-3631/2020	SARAT DASH	C.O.	COURT NO. 3	Order Dtd. 2022-03-04		(Seat No-109)
117	10930/2022	05.03.2022	WPC (OAC)-2733/2017	M.R.ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-02-28		(Seat No-109)
118	10931/2022	05.03.2022	ABLAP L-3629/2020	B.R.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-03-04		(Seat No-109)
119	10932/2022	05.03.2022	WPC (OAC)-582/2012	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2022-03-03		(Seat No-109)

1 2 0	10933 /2022	05.03. 2022	ABLAP L- 3619/ 2020	R.K. MALLICK	C.O .	COUR T NO. 3	Order Dtd. 2022-03-04			(S ea t No - 10 9)
1 2 1	10934 /2022	05.03. 2022	WPC (O AC) - 2563/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28			(S ea t No - 10 9)
1 2 2	10935 /2022	05.03. 2022	WPC (O AC) - 2564/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28			(S ea t No - 10 9)
1 2 3	10936 /2022	05.03. 2022	WPC (O AC) - 2565/ 2017	M.R.ROUT RAY	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28			(S ea t No - 10 9)
1 2 4	10937 /2022	05.03. 2022	WPC (O AC) - 2731/ 2017	M.R. ROUTRAY	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28			(S ea t No - 10 9)
1 2 5	10938 /2022	05.03. 2022	FAO- 543/2 020	S.K.SING H	C.O .	COUR T NO. 23	Order Dtd. 2022-03-03		MISC . APPE AL SEC.	(S ea t No - 1)
1 2 6	10939 /2022	05.03. 2022	FAO- 230/2 018	P.K.PARI DA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-03			(S ea t No - 1)
1 2 7	10940 /2022	05.03. 2022	FAO- 230/2 018	K.C.NAYA K	C.O .	COUR T NO. 1	Order Dtd. 2022-03-03			(S ea t No - 1)

128	10941/2022	05.03.2022	FAO-30/2020	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Seat No - 1)
129	10942/2022	05.03.2022	FAO-30/2020	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Seat No - 1)
130	10943/2022	05.03.2022	FAO-315/2021	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-03			(Seat No - 1)
131	10944/2022	05.03.2022	FAO-315/2021	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-03			(Seat No - 1)
132	10945/2022	05.03.2022	FAO-316/2021	B.R. SENAPATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-03			(Seat No - 1)
133	10946/2022	05.03.2022	FAO-316/2021	PRASANTA KUMAR MAHALI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-03			(Seat No - 1)
134	10947/2022	05.03.2022	FAO-293/2021	S.K.SINGH	C.O.	COURT NO. 23	Order Dtd. 2022-03-03		MISC APPEAL SEC.	(Seat No - 1)
135	10948/2022	05.03.2022	FAO-33/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-03			(Seat No - 1)
136	10949/2022	05.03.2022	FAO-33/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-03			(Seat No - 1)

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137	10950/2022	05.03.2022	FAO-22/2022	S.SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-03-03			(Seat No - 1)
138	10951/2022	05.03.2022	FAO-22/2022	K.SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-03-03			(Seat No - 1)
139	10952/2022	05.03.2022	ABLAP L-3615/2020	B.B. ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Seat No - 1)
140	10953/2022	05.03.2022	ABLAP L-3609/2020	R.R. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Seat No - 1)
141	10954/2022	05.03.2022	ABLAP L-3604/2020	GANESH SAHOO	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Seat No - 1)
142	10955/2022	05.03.2022	ABLAP L-3596/2020	M.R.DASH	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Seat No - 1)
143	10956/2022	05.03.2022	ABLAP L-3586/2020	M.K.MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2022-03-04			(Seat No - 1)
144	10957/2022	05.03.2022	ABLAP L-3580/2020	S.K.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No - 1)
145	10958/2022	05.03.2022	ABLAP L-3578/2020	RAHUL SETHI	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Seat No

										-1)
146	10959/2022	05.03.2022	ABLAP L-3565/2020	BALARAM SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No - 1)
147	10960/2022	05.03.2022	ABLAP L-3522/2020	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-03-04			(Seat No - 1)
148	10961/2022	05.03.2022	ABLAP L-3482/2020	A.MOHANTY	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Seat No - 1)
149	10962/2022	05.03.2022	ABLAP L-3470/2020	JAGANNATH KAMILA	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Seat No - 1)
150	10963/2022	05.03.2022	ABLAP L-3452/2020	CHHABI RANA	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Seat No - 1)
151	10964/2022	05.03.2022	ABLAP L-3432/2020	H.K.DAS	C.O.	COURT NO. 17	Order Dtd. 2022-03-04			(Seat No - 1)
152	10965/2022	05.03.2022	ABLAP L-3429/2020	RAHUL SETHI	C.O.	COURT NO. 17	Order Dtd. 2022-03-04			(Seat No - 1)
153	10966/2022	05.03.2022	ABLAP L-3420/2020	P.K.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-03-04			(Seat No - 1)
154	10967/2022	05.03.2022	ABLAP L-3413/	N.SAHOO	C.O.	COURT NO.	Order Dtd. 2022-03-04			(Seat

			2020			17			No-1)
155	10968/2022	05.03.2022	ABLAP L-3386/2020	M.K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2022-03-04		(Seat No-1)
156	10969/2022	05.03.2022	ABLAP L-3374/2020	N.K.SATA PATAY	C.O.	COURT NO. 17	Order Dtd. 2022-03-04		(Seat No-1)
157	10970/2022	05.03.2022	ABLAP L-3367/2020	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2022-03-04		(Seat No-1)
158	10971/2022	05.03.2022	ABLAP L-3359/2020	H.S. RATH	C.O.	COURT NO. 17	Order Dtd. 5000-01-01		(Seat No-1)
159	10972/2022	05.03.2022	ABLAP L-3357/2020	H.S. RATH	C.O.	COURT NO. 17	Order Dtd. 2022-03-04		(Seat No-1)
160	10973/2022	05.03.2022	ABLAP L-2777/2020	A.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-03-04		(Seat No-1)
161	10974/2022	05.03.2022	ABLAP L-2279/2020	S.DASH	C.O.	COURT NO. 1	Order Dtd. 2022-03-04		(Seat No-1)
162	10975/2022	05.03.2022	CMP-839/2018	YASHOBANTA DAS	GENERAL		Order Dtd. 2022-02-17		(Seat No-1)
166	10976/2022	05.03.2022	WPC (OAC)-	A MOHANTY	GENERAL		Order Dtd. 2021-08-09		(Seat No-1)

3			799/2016		L					t No - 1)
164	10977/2022	05.03.2022	ARBA-10/2016	K.SAHOO	GENERAL		Order Dtd. 2018-10-08	WITH-08/01/2019	M.J.C.	(Seat No - 2)
165	10978/2022	05.03.2022	WPC (OAC) - 3092/2015	A MOHANTY	GENERAL		Order Dtd. 2021-08-09			(Seat No - 2)
166	10979/2022	05.03.2022	WP (C) - 30776/2021	A MOHANTY	GENERAL		Order Dtd. 2021-09-30			(Seat No - 2)
167	10980/2022	05.03.2022	WP (C) - 33917/2020	A MOHANTY	GENERAL		Order Dtd. 2021-04-13			(Seat No - 2)
168	10981/2022	05.03.2022	OJC-656/1998	MAHESWAR	GENERAL		Order Dtd. 2007-08-28 Judgement Dtd. 2007-08-28, Petition, Annexure,		WRIT BRANCH-7	(Seat No - 5)
169	10982/2022	05.03.2022	WP (C) - 30773/2021	A MOHANTY	GENERAL		Order Dtd. 2021-10-01			(Seat No - 5)
170	10983/2022	05.03.2022	CRLLP - 13/2019	HARIHAR SUNDARA	GENERAL		Order Dtd. 2022-02-16			(Seat No - 5)
171	10984/2022	05.03.2022	WP (C) - 31524/2021	A MOHANTY	GENERAL		Order Dtd. 9999-12-31			(Seat No - 5)
1	10985	05.03.	WPC (O	P.CH.	GEN		Order Dtd. 2022-02-28			(S

7 2	/2022	2022	AC) - 2166/ 2015	DAS	ERA L					ea t No - 5)
1 7 3	10986 /2022	05.03. 2022	WPC (O AC) - 2164/ 2015	P.CH. DAS	GEN ERA L		Order Dtd. 5000-01-01			(S ea t No - 5)
1 7 4	10987 /2022	05.03. 2022	WPC (O AC) - 2165/ 2015	P.CH. DAS	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 5)
1 7 5	10988 /2022	05.03. 2022	WP (C) - 31543 /2021	A MOHANTY	GEN ERA L		Order Dtd. 2021-10-07			(S ea t No - 5)
1 7 6	10989 /2022	05.03. 2022	WP (C) - 31528 /2021	A MOHANTY	GEN ERA L		Order Dtd. 2021-10-07			(S ea t No - 5)
1 7 7	10990 /2022	05.03. 2022	OJC- 912/1 990	P.K.BARI K	GEN ERA L		Order Dtd. 9999-12-31		WRIT BRAN CH-6	(S ea t No - 25)
1 7 8	10991 /2022	05.03. 2022	WP (C) - 31538 /2021	A MOHANTY	GEN ERA L		Order Dtd. 2021-10-07			(S ea t No - 25)
1 7 9	10992 /2022	05.03. 2022	WP (C) - 31540 /2021	A MOHANTY	GEN ERA L		Order Dtd. 2021-10-07			(S ea t No - 25)
1 8 0	10993 /2022	05.03. 2022	CONTC - 217/2	BIKRAM SAMAL	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 25)

			022							No - 25)
181	10994/2022	05.03.2022	WP(C) - 30778/2021	A MOHANTY	GENERAL			Order Dtd. 2021-09-30		(Seat No - 25)
182	10995/2022	05.03.2022	BLAPL - 912/2022	B. SINGH	C.O.	COURT NO. 11		Order Dtd. 2022-03-04		(Seat No - 25)
183	10996/2022	05.03.2022	BLAPL - 370/2022	MITHUN DAS	C.O.	COURT NO. 2 OLD		Order Dtd. 2022-03-04		(Seat No - 25)
184	10997/2022	05.03.2022	BLAPL - 739/2022	S. DASH	C.O.	COURT NO. 23		Order Dtd. 2022-03-04		(Seat No - 25)
185	10998/2022	05.03.2022	BLAPL - 527/2022	P.K. MOHANTY	C.O.	COURT NO. 25		Order Dtd. 2022-03-04		(Seat No - 25)
186	10999/2022	05.03.2022	BLAPL - 1373/2022	S. BARIK	C.O.	COURT NO. 11		Order Dtd. 2022-03-04		(Seat No - 25)
187	11000/2022	05.03.2022	BLAPL - 8168/2021	J. C. SAHOO	C.O.	COURT NO. 12		Order Dtd. 2022-03-04		(Seat No - 25)

188	11001/2022	05.03.2022	WP(C) - 30814/2020	M K MOHANTY	GENERAL		Order Dtd. 2021-06-21			(Seat No - 25)
189	11002/2022	05.03.2022	BLAPL - 1378/2022	B.K. DAS	C.O.	COURT NO. 11	Order Dtd. 2022-03-04			(Seat No - 25)
190	11003/2022	05.03.2022	BLAPL - 8168/2021	R. K. BARIK	C.O.	COURT NO. 12	Order Dtd. 2022-03-04			(Seat No - 25)
191	11004/2022	05.03.2022	BLAPL - 569/2022	B. SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-03-04			(Seat No - 25)
192	11005/2022	05.03.2022	BLAPL - 1365/2022	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-04			(Seat No - 25)
193	11006/2022	05.03.2022	BLAPL - 1370/2022	G.R. PATRA	C.O.	COURT NO. 11	Order Dtd. 2022-03-04			(Seat No - 25)
194	11007/2022	05.03.2022	BLAPL - 1363/2022	B.P. TANGA	C.O.	COURT NO. 11	Order Dtd. 2022-03-04			(Seat No - 25)
195	11008/2022	05.03.2022	BLAPL - 371/2022	MITHUN DAS	C.O.	COURT NO. 2	Order Dtd. 2022-03-04			(Seat No - 25)

						OLD				- 25)
1 9 6	11009 /2022	05.03. 2022	BLAPL - 1375/ 2022	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 11	Order Dtd. 2022-03-04			(S ea t No - 25)
1 9 7	11010 /2022	05.03. 2022	BLAPL - 9845/ 2021	H.K. PATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 25)
1 9 8	11011 /2022	05.03. 2022	CONTC - 919/2 022	A.PANDA	GEN ERA L		Order Dtd. 2022-02-03			(S ea t No - 25)
1 9 9	11012 /2022	05.03. 2022	BLAPL - 10133 /2021	S. BARIK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 25)
2 0 0	11013 /2022	05.03. 2022	CONTC - 924/2 022	A.PANDA	GEN ERA L		Order Dtd. 2022-02-03			(S ea t No - 25)
2 0 1	11014 /2022	05.03. 2022	BLAPL - 10648 /2021	A.K. RANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-03-04			(S ea t No - 25)
2 0 2	11015 /2022	05.03. 2022	CONTC - 915/2 022	A.PANDA	GEN ERA L		Order Dtd. 2022-02-03			(S ea t No - 25)
2	11016	05.03.	BLAPL	B.G. DAS	C.O	COUR	Order Dtd. 2022-03-04			(S

03	/2022	2022	- 9848/ 2021		.	T NO. 25				ea t No - 25)
204	11017 /2022	05.03. 2022	BLAPL - 10215 /2021	H.K. PATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 25)
205	11018 /2022	05.03. 2022	CONTC - 916/2 022	A.PANDA	GEN ERA L		Order Dtd. 2022-02-03			(S ea t No - 25)
206	11019 /2022	05.03. 2022	BLAPL - 10295 /2021	U.P. BAG	C.O .	COUR T NO. 11	Order Dtd. 2022-03-04			(S ea t No - 25)
207	11020 /2022	05.03. 2022	BLAPL - 9928/ 2021	B.P. TANGA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 25)
208	11021 /2022	05.03. 2022	CONTC - 955/2 022	A.PANDA	GEN ERA L		Order Dtd. 2022-02-04			(S ea t No - 25)
209	11022 /2022	05.03. 2022	CMP- 166/2 022	C.R. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 25)
210	11023 /2022	05.03. 2022	WP (C) - 3008/ 2022	A.B. MALLICK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 25)

										25)
211	11024/2022	05.03.2022	WP (C) - 19285/2020	BINAYAK PR. MOHANTY	GENERAL		Order Dtd. 2021-02-26			(Seat No - 25)
212	11025/2022	05.03.2022	WP (C) - 3232/2022	A.K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2022-03-04			(Seat No - 25)
213	11026/2022	05.03.2022	WP (C) - 15078/2014	N.K.NAYAK	GENERAL		Order Dtd. 2015-04-09	WRIT BRANCH-9		(Seat No - 51)
214	11027/2022	05.03.2022	WP (C) - 3988/2022	P. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2022-03-04			(Seat No - 51)
215	11028/2022	05.03.2022	WP (C) - 4804/2022	S. PADHI	C.O.	COURT NO. 22	Order Dtd. 2022-03-04	WRIT BRANCH-5		(Seat No - 47)
216	11029/2022	05.03.2022	WP (C) - 1855/2022	A.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25			(Seat No - 47)
217	11030/2022	05.03.2022	WP (C) - 5618/2022	P. JENA	C.O.	COURT NO. 22	Order Dtd. 2022-03-03			(Seat No - 47)
21	11031/2022	05.03.2022	WP (C) -	J.P. KAR	C.O.	COURT	Order Dtd. 2022-03-04			(Seat

8			4268/ 2022			NO. 22				t No - 47)
2 1 9	11032 /2022	05.03. 2022	WP (C) - 5586/ 2022	J.P. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 47)
2 2 0	11033 /2022	05.03. 2022	CRA- 193/1 993	A.K.SAHO O	GEN ERA L		Deposition			(S ea t No - 47)
2 2 1	11034 /2022	05.03. 2022	WP (C) - 5586/ 2022	S. BARIK	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 47)
2 2 2	11035 /2022	05.03. 2022	BLAPL - 1376/ 2022	P. PANDA	C.O .	COUR T NO. 11	Order Dtd. 2022-03-04			(S ea t No - 47)
2 2 3	11036 /2022	05.03. 2022	WP (C) - 5630/ 2022	N. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 47)
2 2 4	11037 /2022	05.03. 2022	WP (C) - 5512/ 2022	A. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 47)
2 2 5	11038 /2022	05.03. 2022	WP (C) - 7062/ 2021	T. SWAIN	C.O .	COUR T NO. 17	Order Dtd. 2022-03-04			(S ea t No - 47)

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2 2 6	11039 /2022	05.03. 2022	CRLA- 508/2 009	B.N.SAHU	GEN ERA L		Order Dtd. 2009-12- 23Entire Brief,		CRIM INAL APPE AL	(S ea t No - 6)
2 2 7	11040 /2022	05.03. 2022	CMP- 560/2 019	N. PIHAN	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 6)
2 2 8	11041 /2022	05.03. 2022	CRLA- 508/2 009	P. SAMANTRA Y	GEN ERA L		Order Dtd. 2009-12-23		CRIM INAL APPE AL	(S ea t No - 6)
2 2 9	11042 /2022	05.03. 2022	CMP- 560/2 019	K.C. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 6)
2 3 0	11043 /2022	05.03. 2022	WP (C) - 5020/ 2022	B.K. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-03-04			(S ea t No - 6)
2 3 1	11044 /2022	05.03. 2022	OJC- 3480/ 1986	P. SAMANTRA Y	GEN ERA L		Order Dtd. 1991-09- 17Annexure,			(S ea t No - 6)
2 3 2	11045 /2022	05.03. 2022	WPC (O AC)- 1493/ 2018	R.K. OJHA	C.O .	COUR T NO. 17	Order Dtd. 2022-03-04		OA Bran ch	(S ea t No - 1)
2 3 3	11046 /2022	05.03. 2022	WP (C) - 14053 /2020	P.K. JENA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-03-04		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
2 3	11047 /2022	05.03. 2022	CRLRE V-	S.K. SINGH	C.O .	COUR T	Order Dtd. 2022-03-04			(S ea

4			490/2021			NO. 6				t No - 111)
235	11048/2022	05.03.2022	OJC-1825/1990	P. SAMANTRAY	GENERAL		Order Dtd. 2016-09-26		WRIT BRANCH-2	(Seat No - 6)
236	11049/2022	05.03.2022	WP (C) - 1689/2022	B. SINGH	C.O.	COURT NO. 6	Order Dtd. 2022-03-04			(Seat No - 6)
237	11050/2022	05.03.2022	WP (C) - 3499/2022	B.R. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2022-03-04			(Seat No - 6)
238	11051/2022	05.03.2022	CONTC - 4909/2021	S.N. SHARMA	GENERAL		Order Dtd. 2022-01-31			(Seat No - 6)
239	11052/2022	05.03.2022	RPFAM - 237/2016	H.K.BHOL	GENERAL		Order Dtd. 2018-07-26		FIRST APPEAL	(Seat No - 1)
240	11053/2022	05.03.2022	ABLAP L-15713/2021	S. NAYAK	GENERAL		Order Dtd. 2022-01-05			(Seat No - 1)
241	11054/2022	05.03.2022	WA-45/2009	S.K.SAHU	GENERAL		Judgement Dtd. 2021-10-28			(Seat No - 1)
242	11055/2022	05.03.2022	BLAPL - 1942/2021	A. PARIDA	GENERAL		Annexure F.i.r,			(Seat No - 1)

243	11056 /2022	05.03. 2022	WP (C) - 18541 /2021	P.K.RATH	GEN ERA L		Order Dtd. 2022-02-23		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 5)
244	11057 /2022	05.03. 2022	WP (C) - 3061/ 2022	P.K.RATH	GEN ERA L		Order Dtd. 2022-02-24		WRIT BRAN CH-7	(S ea t No - 18)
245	11058 /2022	05.03. 2022	WP (C) - 24817 /2011	H.K.BHOL	GEN ERA L		Order Dtd. 2022-01-11			(S ea t No - 18)
246	11059 /2022	05.03. 2022	WP (C) - 31399 /2020	MADAN DAS	GEN ERA L		PetitionAnnexure, Coun ter, Entire Order, Affidavit,			(S ea t No - 18)
247	11060 /2022	05.03. 2022	WP (C) - 17163 /2020	MADAN DAS	GEN ERA L		PetitionAnnexure, Coun ter, Rejoinder, Entire Order,			(S ea t No - 18)
248	11061 /2022	05.03. 2022	CMP- 668/2 015	R.K.BARI K	C.O .		Entire Order		WRIT BRAN CH-5	(S ea t No - 32)
249	11062 /2022	05.03. 2022	ABLAP L- 1511/ 2022	P.CH.SEJ PADA	GEN ERA L		Order Dtd. 2022-02-15		CRIM INAL MISC -1	(S ea t No - 7)
250	11063 /2022	05.03. 2022	ABLAP L- 2301/ 2020	P.CH.SEJ PADA	GEN ERA L		Order Dtd. 2022-02-21			(S ea t No

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251	11064/2022	05.03.2022	WPC (OAC) - 1395/2011	UMAKANTA CHHOTRAY	GENERAL		Order Dtd. 2022-02-10			(Seat No - 7)
252	11065/2022	05.03.2022	WP (C) - 8121/2021	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-09			(Seat No - 7)
253	11066/2022	05.03.2022	WP (C) - 17097/2006	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 7)
254	11067/2022	05.03.2022	WP (C) - 17098/2006	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 7)
255	11068/2022	05.03.2022	WP (C) - 17099/2006	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 7)
256	11069/2022	05.03.2022	WP (C) - 17100/2006	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-15			(Seat No - 7)
257	11070/2022	05.03.2022	WP (C) - 15471/2008	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-21			(Seat No - 7)
258	11071/2022	05.03.2022	WP (C) - 14994/2006	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-16			(Seat No - 7)
259	11072/2022	05.03.2022	WP (C) - 14534	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-23			(Seat

			/2008							No - 7)
260	11073/2022	05.03.2022	WP (C) - 17068/2009	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-22			(Seat No - 7)
261	11074/2022	05.03.2022	WP (C) - 3123/2010	S.K.BEHE RA	GENERAL		Order Dtd. 2022-02-24		WRIT BRANCH-6	(Seat No - 36)
262	11075/2022	05.03.2022	RPFAM - 108/2021	BALARAM SINGH	GENERAL		Order Dtd. 2022-03-04			(Seat No - 36)
263	11076/2022	05.03.2022	CVREV - 123/1993	M K MOHANTY	GENERAL		Order Dtd. 1995-11-16			(Seat No - 36)
264	11077/2022	05.03.2022	JCRLA - 68/2015	H K PANDA	GENERAL		Order Dtd. 2022-02-25		CRIMINAL APPEAL	(Seat No - 6)
265	11078/2022	05.03.2022	CONTC - 7562/2021	H K PANDA	GENERAL		Order Dtd. 2022-02-08			(Seat No - 6)
266	11079/2022	05.03.2022	WP (C) - 41331/2021	M.R.BARI K	GENERAL		Order Dtd. 2022-01-18Petition,Annexure,			(Seat No - 6)
267	11080/2022	05.03.2022	WP (C) - 2357/2011	B.CH. PANDA	GENERAL		Order Dtd. 2012-08-27		WRIT BRANCH-1	(Seat No -

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268	11081/2022	05.03.2022	WP (C) - 2357/2011	B.CH. PANDA	GENERAL		Order Dtd. 2012-08-27		WRIT BRANCH-1	(Seat No - 2)
269	11082/2022	05.03.2022	WP (C) - 2357/2011	B.CH. PANDA	GENERAL		Order Dtd. 2012-08-27		WRIT BRANCH-1	(Seat No - 2)
270	11083/2022	05.03.2022	WP (C) - 3384/2022	A.PANDA	GENERAL		Order Dtd. 2022-02-03			(Seat No - 2)
271	11084/2022	05.03.2022	ABLAP L- 8544/2021	A.K.ROUL	GENERAL		PetitionAnnexure,			(Seat No - 2)
272	11085/2022	05.03.2022	ARBA-12/2008	L.K.NAYAK	GENERAL		Entire Order			(Seat No - 2)
273	11086/2022	05.03.2022	CONTC - 957/2022	A.PANDA	GENERAL		Order Dtd. 2022-02-04			(Seat No - 2)
274	11087/2022	05.03.2022	BLAPL - 7215/2021	J.P. KAR	C.O.	COURT NO. 25	Order Dtd. 2022-03-04			(Seat No - 2)
275	11088/2022	05.03.2022	WP (C) - 1088/2022	P.K. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-02-23			(Seat No - 2)
276	11089/2022	05.03.2022	CONTC - 968/2022	A.PANDA	GENERAL		Order Dtd. 2022-02-04			(Seat No - 2)

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2 7 7	11090 /2022	05.03. 2022	CRLMC - 1978/ 2021	J. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-03			(S ea t No - 2)
2 7 8	11091 /2022	05.03. 2022	CONTC - 965/2 022	A. PANDA	GEN ERA L		Order Dtd. 2022-02-04			(S ea t No - 2)
2 7 9	11092 /2022	05.03. 2022	BLAPL - 7722/ 2021	P.K. LENKA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 2)
2 8 0	11093 /2022	05.03. 2022	CONTC - 971/2 022	A. PANDA	GEN ERA L		Order Dtd. 2022-02-04			(S ea t No - 2)
2 8 1	11094 /2022	05.03. 2022	BLAPL - 7048/ 2021	JAGANNAT H KAMILA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 2)
2 8 2	11095 /2022	05.03. 2022	BLAPL - 6096/ 2021	G.JAYASI NGH	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 2)
2 8 3	11096 /2022	05.03. 2022	BLAPL - 6581/ 2021	M.N. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 2)
2 8 4	11097 /2022	05.03. 2022	BLAPL - 6823/ 2021	P. BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 2)
2 8 5	11098 /2022	05.03. 2022	BLAPL - 6825/ 2021	P. BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-03-04			(S ea t

			2021			25			No - 2)
286	11099 /2022	05.03.2022	CONTC - 956/2022	A. PANDA	GENERAL		Order Dtd. 2022-02-04		(Seat No - 2)
287	11100 /2022	05.03.2022	BLAPL - 6816/2021	S. SAMAL	C.O.	COURT NO. 25	Order Dtd. 2022-03-04		(Seat No - 2)
288	11101 /2022	05.03.2022	BLAPL - 8173/2021	B.N. SAHU	C.O.	COURT NO. 12	Order Dtd. 2022-03-04		(Seat No - 2)
289	11102 /2022	05.03.2022	BLAPL - 7087/2021	G. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-04		(Seat No - 2)
290	11103 /2022	05.03.2022	CONTC - 958/2022	A. PANDA	GENERAL		Order Dtd. 2022-02-04		(Seat No - 2)
291	11104 /2022	05.03.2022	BLAPL - 6566/2021	S. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-04		(Seat No - 2)
292	11105 /2022	05.03.2022	BLAPL - 6731/2021	S. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-04		(Seat No - 2)
293	11106 /2022	05.03.2022	BLAPL - 6782/2021	S. BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-03-04		(Seat No - 2)
299	11107 /2022	05.03.2022	CONTC -	A. PANDA	GENERAL		Order Dtd. 2022-01-20		(Seat No - 2)

4			6101/ 2021		L					t No - 2)
2 9 5	11108 /2022	05.03. 2022	BLAPL - 6779/ 2021	S.K. DASHAMOH APATRA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-04			(S ea t No - 2)
2 9 6	11109 /2022	05.03. 2022	CONTC - 962/2 022	A. PANDA	GEN ERA L		Order Dtd. 2022-02-04			(S ea t No - 2)
2 9 7	11110 /2022	05.03. 2022	BLAPL - 9292/ 2021	S. CH. BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022-03-04			(S ea t No - 2)
2 9 8	11111 /2022	05.03. 2022	CONTC - 1549/ 2022	S.K. PARIDA	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 2)
2 9 9	11112 /2022	05.03. 2022	BLAPL - 8188/ 2021	B. SINGH	C.O .	COUR T NO. 6	Order Dtd. 2022-03-04			(S ea t No - 2)
3 0 0	11113 /2022	05.03. 2022	CRLA- 348/2 021	G.JAYASI NGH	C.O .	COUR T NO. 6	Order Dtd. 2022-03-04		CRIM INAL APPE AL	(S ea t No - 1)
3 0 1	11114 /2022	05.03. 2022	OJC- 4646/ 2002	S. NAYAK	GEN ERA L		Order Dtd. 2008-03-11		WRIT BRAN CH-4	(S ea t No - 46)
3 0 2	11115 /2022	05.03. 2022	CRLMC - 1306/ 2020	K.N. SAHOO	C.O .	COUR T NO. 23	Order Dtd. 2022-03-04		CRIM INAL MISC -1	(S ea t No - 7)

303	11116/2022	05.03.2022	BLAPL - 5892/2021	P. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2022-03-03			(Seat No - 7)
304	11117/2022	05.03.2022	WP (C) - 21200/2018	J.C. BARAL	GENERAL		Order Dtd. 2022-02-25		WRIT BRANCH-3	(Seat No - 14)
305	11118/2022	05.03.2022	BLAPL - 4505/2021	P.K. JENA	C.O.	COURT NO. 25	Order Dtd. 2022-02-23			(Seat No - 14)
306	11119/2022	05.03.2022	BLAPL - 3024/2021	A.K.MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-14			(Seat No - 14)
307	11120/2022	05.03.2022	WP (C) - 34606/2020	S. NAYAK	GENERAL		Order Dtd. 2021-04-13			(Seat No - 14)
308	11121/2022	05.03.2022	BLAPL - 1737/2021	M. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-21			(Seat No - 14)
309	11122/2022	05.03.2022	WP (C) - 36395/2020	S. NAYAK	GENERAL		Order Dtd. 2021-09-30			(Seat No - 14)
310	11123/2022	05.03.2022	ABLAPL - 3299/2020	G. RATH	C.O.	COURT NO. 1	Order Dtd. 2022-03-03			(Seat No -)

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311	11124/2022	05.03.2022	WP (C) - 35727/2020	S. NAYAK	GENERAL		Order Dtd. 2021-09-30			(Seat No - 14)
312	11125/2022	05.03.2022	ABLAP L- 3598/2020	ASHOK KUMAR SADANGI	C.O .	COURT NO. 19	Order Dtd. 2022-03-04			(Seat No - 14)
313	11126/2022	05.03.2022	WP (C) - 1186/2021	S. NAYAK	GENERAL		Order Dtd. 2021-09-30			(Seat No - 14)
314	11127/2022	05.03.2022	ABLAP L- 2754/2020	M.K. PANI	C.O .	COURT NO. 1	Order Dtd. 2022-02-24			(Seat No - 14)
315	11128/2022	05.03.2022	WP (C) - 35729/2020	S. NAYAK	GENERAL		Order Dtd. 2021-09-30			(Seat No - 14)
316	11129/2022	05.03.2022	ABLAP L- 3394/2020	M.K. PANI	C.O .	COURT NO. 6	Order Dtd. 2022-03-04			(Seat No - 14)
317	11130/2022	05.03.2022	WP (C) - 35728/2020	S. NAYAK	GENERAL		Order Dtd. 2021-09-30			(Seat No - 14)
31	11131/2022	05.03.2022	ABLAP L-	G. RATH	C.O .	COURT	Order Dtd. 2022-02-28			(Sea

8			2387/ 2020			NO. 19				t No - 14)
3 1 9	11132 /2022	05.03. 2022	WP (C) - 36499 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 14)
3 2 0	11133 /2022	05.03. 2022	RSA- 68/20 20	T.K. MOHANTY	C.O .	COUR T NO. 23	Order Dtd. 2022-03-03		SECO ND APPE AL	(S ea t No - 2)
3 2 1	11134 /2022	05.03. 2022	WP (C) - 35229 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 2)
3 2 2	11135 /2022	05.03. 2022	WP (C) - 273/2 014	N. SAHOO	C.O .		Order Dtd. 2022-03-04			(S ea t No - 2)
3 2 3	11136 /2022	05.03. 2022	WP (C) - 35228 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 2)
3 2 4	11137 /2022	05.03. 2022	WP (C) - 34197 /2021	G.R. PATRA	C.O .	COUR T NO. 24	Order Dtd. 2022-03-04			(S ea t No - 2)
3 2 5	11138 /2022	05.03. 2022	WP (C) - 35231 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 2)
3 2 6	11139 /2022	05.03. 2022	WP (C) - 35061 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-09-30			(S ea t No - 2)

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3 2 7	11140 /2022	05.03. 2022	WP (C) - 4071/ 2022	J.P. KAR	C.O .	COUR T NO. 24	Order Dtd. 2022-03-04			(S ea t No - 2)
3 2 8	11141 /2022	05.03. 2022	WP (C) - 34169 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 2)
3 2 9	11142 /2022	05.03. 2022	WP (C) - 2644/ 2022	NITYANAN DA BEHURIA	C.O .	COUR T NO. 24	Order Dtd. 2022-03-04			(S ea t No - 2)
3 3 0	11143 /2022	05.03. 2022	WP (C) - 2647/ 2022	NITYANAN DA BEHURIA	C.O .	COUR T NO. 24	Order Dtd. 2022-03-04			(S ea t No - 2)
3 3 1	11144 /2022	05.03. 2022	WP (C) - 15458 /2019	P.K. MISHRA	C.O .	COUR T NO. 1	Order Dtd. 2022-03-04		WRIT BRAN CH-6	(S ea t No - 24)
3 3 2	11145 /2022	05.03. 2022	WP (C) - 36321 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
3 3 3	11146 /2022	05.03. 2022	WP (C) - 41508 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 3 4	11147 /2022	05.03. 2022	WP (C) - 34090 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)

3 3 5	11148 /2022	05.03. 2022	WP (C) - 41508 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 3 6	11149 /2022	05.03. 2022	WP (C) - 34426 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
3 3 7	11150 /2022	05.03. 2022	WP (C) - 41507 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 3 8	11151 /2022	05.03. 2022	WP (C) - 41507 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 3 9	11152 /2022	05.03. 2022	WP (C) - 34430 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
3 4 0	11153 /2022	05.03. 2022	WP (C) - 41509 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 4 1	11154 /2022	05.03. 2022	WP (C) - 34767 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
3 4 2	11155 /2022	05.03. 2022	WP (C) - 41509 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No

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3 4 3	11156 /2022	05.03. 2022	WP (C) - 34765 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
3 4 4	11157 /2022	05.03. 2022	WP (C) - 41514 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 4 5	11158 /2022	05.03. 2022	WP (C) - 41514 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 4 6	11159 /2022	05.03. 2022	WP (C) - 34422 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
3 4 7	11160 /2022	05.03. 2022	WP (C) - 41513 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3 4 8	11161 /2022	05.03. 2022	WP (C) - 34434 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
3 4 9	11162 /2022	05.03. 2022	WP (C) - 41513 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
3	11163	05.03.	WP (C)	M. BARAL	C.O	COUR	Order Dtd. 2022-03-03			(S

50	/2022	2022	- 41511 /2021		.	T NO. 22				ea t No - 24)
351	11164 /2022	05.03. 2022	WP (C) - 34306 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
352	11165 /2022	05.03. 2022	WP (C) - 41511 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
353	11166 /2022	05.03. 2022	WP (C) - 34301 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
354	11167 /2022	05.03. 2022	WP (C) - 41515 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
355	11168 /2022	05.03. 2022	WP (C) - 34313 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)
356	11169 /2022	05.03. 2022	WP (C) - 41515 /2021	M. BARAL	C.O .	COUR T NO. 22	Order Dtd. 2022-03-03			(S ea t No - 24)
357	11170 /2022	05.03. 2022	WP (C) - 34396 /2020	S. NAYAK	GEN ERA L		Order Dtd. 2021-04-13			(S ea t No - 24)

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358	11171/2022	05.03.2022	WP (C) - 32687/2021	M. ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-03-04			(Seat No - 24)
359	11172/2022	05.03.2022	WP (C) - 34782/2020	S. NAYAK	GENERAL		Order Dtd. 2021-04-13			(Seat No - 24)
360	11173/2022	05.03.2022	WP (C) - 34773/2020	S. NAYAK	GENERAL		Order Dtd. 2021-04-13			(Seat No - 24)
361	11174/2022	05.03.2022	WP (C) - 34309/2020	S. NAYAK	GENERAL		Order Dtd. 2021-04-13			(Seat No - 24)
362	11175/2022	05.03.2022	WPC (OAC) - 2994/2013	M/S PABITRA KUMAR NAYAK	C.O.	COURT NO. 14	Order Dtd. 2022-03-04			(Seat No - 24)
363	11176/2022	05.03.2022	WP (C) - 34401/2020	S. NAYAK	GENERAL		Order Dtd. 2021-04-13			(Seat No - 24)
364	11177/2022	05.03.2022	WP (C) - 33917/2020	S. NAYAK	GENERAL		Order Dtd. 2021-04-13			(Seat No - 24)
366	11178/2022	05.03.2022	WP (C) -	B.K.DALAI	GENERAL		Order Dtd. 2022-02-21			(Seat

5			1073/ 2014		L					t No - 24)
3 6 6	11179 /2022	05.03. 2022	WP (C) - 12841 /2013	B.K.DALA I	GEN ERA L		Order Dtd. 2022-02-25			(S ea t No - 24)
3 6 7	11180 /2022	05.03. 2022	ABLAP L- 1666/ 2022	PABITRA KUMAR BEHERA	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 24)
3 6 8	11181 /2022	05.03. 2022	WPC (O AC)- 3005/ 2013	A.K.JATI	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 24)
3 6 9	11182 /2022	05.03. 2022	CONTC - 1280/ 2022	J.SAHOO	GEN ERA L		Order Dtd. 2022-02-17			(S ea t No - 24)
3 7 0	11183 /2022	05.03. 2022	CONTC - 2876/ 2012	M/S.D.K. MOHAPATR A	GEN ERA L		Order Dtd. 2017-11-02		CONT EMPT	(S ea t No - 3)
3 7 1	11184 /2022	05.03. 2022	WP (C) - 1402/ 2018	S. SAMUALE	GEN ERA L		Order Dtd. 2018-03-19		WRIT BRAN CH-2	(S ea t No - 34)
3 7 2	11185 /2022	05.03. 2022	WP (C) - 2877/ 2018	S.SAMUAL E	GEN ERA L		Order Dtd. 2018-03-19		WRIT BRAN CH-5	(S ea t No - 32)

373	11186/2022	05.03.2022	WP (C) - 19218/2011	S.N. SAHU	GENERAL		Order Dtd. 2018-06-21			(Seat No - 32)
374	11187/2022	05.03.2022	WP (C) - 1307/2019	S. SAMUALE	GENERAL		Order Dtd. 2019-01-21			(Seat No - 32)
375	11188/2022	05.03.2022	WP (C) - 1294/2019	S. SAMUALE	GENERAL		Order Dtd. 2019-01-21		WRIT BRANCH-2	(Seat No - 34)
376	11189/2022	05.03.2022	WP (C) - 1383/2018	S. SAMUAL E	GENERAL		Order Dtd. 2018-02-02		WRIT BRANCH-1	(Seat No - 31)
377	11190/2022	05.03.2022	WP (C) - 37584/2020	G.K.NAND A	GENERAL		Order Dtd. 2022-02-22			(Seat No - 31)
378	11191/2022	05.03.2022	WP (C) - 29332/2020	YASHOBAN TA DAS	GENERAL		Order Dtd. 2022-01-19			(Seat No - 31)
379	11192/2022	05.03.2022	WP (C) - 12181/2020	YASHOBAN TA DAS	GENERAL		Order Dtd. 2022-01-19		WRIT BRANCH-6	(Seat No - 16)
380	11193/2022	05.03.2022	RSA-472/2006	P.K.MISH RA	GENERAL		Judgement Dtd. 2022-02-28			(Seat No

										- 16)
3 8 1	11194 /2022	05.03. 2022	WP (C) - 9450/ 2019	P.K.MISH RA	GEN ERA L		Order Dtd. 2019-12-06			(S ea t No - 16)
3 8 2	11195 /2022	05.03. 2022	WP (C) - 13002 /2004	P.K.MISH RA	GEN ERA L		Judgement Dtd. 2022- 03-04			(S ea t No - 16)
3 8 3	11196 /2022	05.03. 2022	WP (C) - 9428/ 2010	P.K.MISH RA	GEN ERA L		Order Dtd. 2022-03-04			(S ea t No - 16)
3 8 4	11197 /2022	05.03. 2022	WP (C) - 2685/ 2022	A.K.NAYA K	GEN ERA L		Order Dtd. 2022-04-25	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 1)
3 8 5	11198 /2022	05.03. 2022	WP (C) - 12291 /2014	R.K.MOHA BHOI	GEN ERA L		Order Dtd. 2014-07- 15Petition,Annexure,	WRIT BRAN CH-4		(S ea t No - 37)
3 8 6	11199 /2022	05.03. 2022	ABLAP L- 13169 /2020	G.C.BARI K	GEN ERA L		Final Order			(S ea t No - 37)
3 8 7	11200 /2022	05.03. 2022	ABLAP L- 2530/ 2021	A.K. NAYAK	GEN ERA L		Order Dtd. 2022-02-16			(S ea t No - 37)

388	11201/2022	05.03.2022	ABLAP L-2529/2021	A.K. NAYAK	GENERAL		Order Dtd. 2022-02-16			(Seat No - 37)
389	11202/2022	05.03.2022	RSA-41/2008	J.P.KAR	GENERAL		Order Dtd. 2022-02-22 Judgement Dtd. 2022-02-22, Appeal memo,			(Seat No - 37)
390	11203/2022	05.03.2022	MATA-71/2016	S.K.MOHA PATRA	GENERAL		Order Dtd. 2019-01-30		FIRST APPEAL	(Seat No - 5)
391	11204/2022	05.03.2022	CRLMC - 3320/2019	B.K.	GENERAL		Order Dtd. 2022-02-28			(Seat No - 5)
392	11205/2022	05.03.2022	CONTC - 1578/2022	TAPAN SWAIN	GENERAL		Order Dtd. 2022-03-03			(Seat No - 5)
393	11206/2022	05.03.2022	CONTC - 1577/2022	TAPAN SWAIN	GENERAL		Order Dtd. 2022-03-03			(Seat No - 5)
394	11207/2022	05.03.2022	CONTC - 1335/2022	J.P.KAR	GENERAL		Order Dtd. 2022-02-21			(Seat No - 5)
395	11208/2022	05.03.2022	ABLAP L-1765/2022	SUVENDU BARIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-03			(Seat No - 5)
396	11209/2022	05.03.2022	ABLAP L-1616/	S.C. DAS	C.O.	COURT NO.	Order Dtd. 2022-02-28		CRIMINAL MISC	(Seat No - 5)

			2022			9 OLD			-3	No - 9)
3 9 7	11210 /2022	05.03. 2022	ABLAP L- 1665/ 2022	A.K. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
3 9 8	11211 /2022	05.03. 2022	ABLAP L- 3616/ 2020	A. MOHANTY ADV	C.O .	COUR T NO. 3	Order Dtd. 2022-03-04			(S ea t No - 9)
3 9 9	11212 /2022	05.03. 2022	ABLAP L- 1457/ 2022	D.K. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
4 0 0	11213 /2022	05.03. 2022	ABLAP L- 1760/ 2022	B.R.MOHA NTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 9)
4 0 1	11214 /2022	05.03. 2022	ABLAP L- 1720/ 2022	D. SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 9)
4 0 2	11215 /2022	05.03. 2022	ABLAP L- 1715/ 2022	D. SAHU	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		CRMI NAL MISC -2	(S ea t No - 17)
4 0 3	11216 /2022	05.03. 2022	ABLAP L- 1711/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		CRMI NAL MISC -2	(S ea t No - 17)
4 0 4	11217 /2022	05.03. 2022	ABLAP L- 1717/ 2022	SUVENDU BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		CRMI NAL MISC -2	(S ea t No - 17)

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4 0 5	11218 /2022	05.03. 2022	ABLAP L- 1716/ 2022	SAMIR BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		CRMI NAL MISC -2	(S ea t No - 17)
4 0 6	11219 /2022	05.03. 2022	ABLAP L- 1766/ 2022	P. K. JENA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 17)
4 0 7	11220 /2022	05.03. 2022	ABLAP L- 1764/ 2022	B. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 17)
4 0 8	11221 /2022	05.03. 2022	ABLAP L- 1712/ 2022	M. R. SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 17)
4 0 9	11222 /2022	05.03. 2022	ABLAP L- 1709/ 2022	B. K. DALEI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 17)
4 1 0	11223 /2022	05.03. 2022	ABLAP L- 1692/ 2022	B. B. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 17)
4 1 1	11224 /2022	05.03. 2022	ABLAP L- 859/2 022	MANOJ KUMAR PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 17)
4 1 2	11225 /2022	05.03. 2022	ABLAP L- 1738/ 2022	T.R.DAS	C.O .	COUR T NO.	Order Dtd. 2022-03-03			(S ea t No - 17)

			2022			9 OLD			No - 17)
4 1 3	11226 /2022	05.03. 2022	ABLAP L- 1721/ 2022	A. K. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		(S ea t No - 17)
4 1 4	11227 /2022	05.03. 2022	ABLAP L- 1745/ 2022	DILLIP SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		(S ea t No - 17)
4 1 5	11228 /2022	05.03. 2022	ABLAP L- 1735/ 2022	SRINIBAS MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		(S ea t No - 17)
4 1 6	11229 /2022	05.03. 2022	ABLAP L- 1751/ 2022	M.K.PANI	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		(S ea t No - 17)
4 1 7	11230 /2022	05.03. 2022	ABLAP L- 1736/ 2022	SAMIR BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		(S ea t No - 17)
4 1 8	11231 /2022	05.03. 2022	ABLAP L- 1761/ 2022	B.B. MALLICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		(S ea t No - 17)
4 1 9	11232 /2022	05.03. 2022	ABLAP L- 1762/ 2022	P.PANDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03		(S ea t No - 17)

4 2 0	11233 /2022	05.03. 2022	ABLAP L- 1763/ 2022	P.K.MOHA NTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 17)
4 2 1	11234 /2022	05.03. 2022	ABLAP L- 813/2 021	B.B. ROUTRAY	C.O .	COUR T NO. 25	Order Dtd. 2022-03-03			(S ea t No - 17)
4 2 2	11235 /2022	05.03. 2022	ABLAP L- 605/2 021	P.BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-03-03			(S ea t No - 17)
4 2 3	11236 /2022	05.03. 2022	ABLAP L- 591/2 021	R.K.MALL ICK	C.O .	COUR T NO. 25	Order Dtd. 2022-03-03			(S ea t No - 17)

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